

JANUARY , 2023

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

| Sr. No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Advocate Mobile Number | Advocate E-mail Id | Date of Registration | Date of e-filing |
|---------|---|----------|----------------|---|------------|------------------------|--|----------------------|------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) |
| 1 | Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar | Khurda | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 2 | Sr. Civil Judge (Commercial Court), Cuttack | Cuttack | CS(III)-301/22 | State Bank of India –Vs- Surya Pharma and another | S. Sahoo | 9861590653 | Susamasahoo789@gmail.com | 27.12.2022 | 27.12.2022 |
| | | | CS(III)-302/22 | State Bank of India –Vs- Mahavir Book Store and another | S. Sahoo | 9861590653 | Susamasahoo789@gmail.com | 27.12.2022 | 27.12.2022 |
| | | | CS(III)-303/22 | State Bank of India –Vs- Pritam Das | S. Sahoo | 9861590653 | Susamasahoo789@gmail.com | 27.12.2022 | 27.12.2022 |
| | | | CS(III)-01/23 | State Bank of India –Vs- M/s. OM Sai Kalaniketan and another | M.K. Swain | 9437536327 | mkswainadv@gmail.com | 05.01.2023 | 05.01.2023 |
| | | | Ex.P-03/23 | Sriram Transport Finance Company –Vs- Laxman Jena and another | S. Mohanty | 9437196360 | Satya_mohnaty1973@yahoo.com | 11.01.2023 | 11.01.2023 |

| | | | | | | | | | |
|--|--|--|------------|---|----------------|------------|--|------------|------------|
| | | | Ex.P-04/23 | Sriram Transport Finance Company –Vs- Prabhanjan Sahoo and another | S. Mohanty | 9437196360 | Satya_mohnaty1973@yahoo.com | 11.01.2023 | 11.01.2023 |
| | | | Ex.P-05/23 | Manappuram finance Ltgd – Vs- Ujagar Swain and another | S. Mohanty | 9437196360 | Satya_mohnaty1973@yahoo.com | 11.01.2023 | 11.01.2023 |
| | | | Ex.P-06/23 | Sriram Transport Finance Company –Vs- Ashok Kumar Rout and another | S. Mohanty | 9437196360 | Satya_mohnaty1973@yahoo.com | 11.01.2023 | 11.01.2023 |
| | | | Ex.P-07/23 | Sriram Transport Finance Company –Vs- Priyabrata Gochhayat and another | S. Mohanty | 9437196360 | Satya_mohnaty1973@yahoo.com | 11.01.2023 | 11.01.2023 |
| | | | Ex.P-08/23 | Sriram Transport Finance Company –Vs- Laxmidhar Mohapatra and another | S. Mohanty | 9437196360 | Satya_mohnaty1973@yahoo.com | 11.01.2023 | 11.01.2023 |
| | | | Ex.P-09/23 | Sriram Transport Finance Company –Vs- Gobinda Chandra Mohanty and another | S. Mohanty | 9437196360 | Satya_mohnaty1973@yahoo.com | 11.01.2023 | 11.01.2023 |
| | | | CMA-01/23 | ICICI Bank Ltd –Vs- Laxmidhar Behera and others | B.B Mishra | 9437378115 | advbibhuti@yahoo.com | 16.01.2023 | 16.01.2023 |
| | | | Ex.P-11/23 | Kotak Mahindra pvt. Ltd. –Vs- Purnima Khatua and another | B.C. Pattanaik | 9668706644 | bikrantp@gmail.com | 20.01.2023 | 20.01.2023 |
| | | | Ex.P-12/23 | Shriram Finance Ltd –Vs- Nityananda Mohanty and | B.C. Pattanaik | 9668706644 | bikrantp@gmail.com | 20.01.2023 | 20.01.2023 |

| | | | | | | | | |
|--|--|--------------|---|----------------|------------|--|------------|------------|
| | | | another | | | | | |
| | | Ex.P-13/23 | Shriram Finance Ltd –Vs- Subhransu Sekhar Panda and another | B.C. Pattanaik | 9668706644 | bikrantp@gmail.com | 20.01.2023 | 20.01.2023 |
| | | Ex.P-14/23 | Shriram Finance Ltd –Vs- Rajalaxmi Ray and another | B.C. Pattanaik | 9668706644 | bikrantp@gmail.com | 20.01.2023 | 20.01.2023 |
| | | Ex.P-15/23 | Shriram Finance Ltd –Vs- Sumanta Kumar Pital and another | B.C. Pattanaik | 9668706644 | bikrantp@gmail.com | 20.01.2023 | 20.01.2023 |
| | | Ex.P-16/23 | Shriram Finance Ltd –Vs- Jitendra Kumar Singh and another | B.C. Pattanaik | 9668706644 | bikrantp@gmail.com | 20.01.2023 | 20.01.2023 |
| | | Ex.P-17/23 | Shriram Finance Ltd –Vs- Jagabandhu Jena | B.C. Pattanaik | 9668706644 | bikrantp@gmail.com | 20.01.2023 | 20.01.2023 |
| | | Ex.P-18/23 | Shriram Finance Ltd –Vs- Prasanna Chandra Patra and another | B.C. Pattanaik | 9668706644 | bikrantp@gmail.com | 20.01.2023 | 20.01.2023 |
| | | Ex.P-19/23 | Shriram Finance Ltd –Vs- Suprva Mohanty and another | B.C. Pattanaik | 9668706644 | bikrantp@gmail.com | 20.01.2023 | 20.01.2023 |
| | | Ex.P-20/23 | Shriram Finance Ltd –Vs- Rasananda Mohanty and another | B.C. Pattanaik | 9668706644 | bikrantp@gmail.com | 20.01.2023 | 20.01.2023 |
| | | Ex.P-21/23 | Shriram Finance Ltd –Vs- Satya Ranjan Pradhan and another | B.C. Pattanaik | 9668706644 | bikrantp@gmail.com | 20.01.2023 | 20.01.2023 |
| | | CS(III)-2/23 | Suchitra Choudhury –Vs- Axis Bank and others | S. Sahoo | 9337626114 | Sujata.sahoo542@gmail.com | 24.01.2023 | 24.01.2023 |
| | | CS(III)-3/23 | Canara Bank – Vs- Ms. Puja Saree House | B Udgata | 9937388456 | bibekaudgata@gmail.com | 25.01.2023 | 25.01.2023 |

| | | | | | | | | | |
|--|--|--|--------------|---|----------|------------|------------------------|------------|------------|
| | | | CS(III)-4/23 | Canara Bank – Vs. Bhubaneswar Traders | B Udgata | 9937388456 | bibekaudgata@gmail.com | 25.01.2023 | 25.01.2023 |
| | | | Ex.P-24/23 | Shriram Finance Company Limited –Vs- Jagabandhu Jena and another | A Mishra | 8327720036 | Anshuram.adv@gmail.com | 30.01.2023 | 30.01.2023 |
| | | | Ex.P-25/23 | Shriram Finance Company Limited –Vs- Anita Chouhan and another | A Mishra | 8327720036 | Anshuram.adv@gmail.com | 30.01.2023 | 30.01.2023 |
| | | | Ex.P-26/23 | Shriram Finance Company Limited –Vs- Basanta Kumar Gochhi and another | A Mishra | 8327720036 | Anshuram.adv@gmail.com | 30.01.2023 | 30.01.2023 |
| | | | Ex.P-27/23 | Shriram Finance Company Limited –Vs- Baishnab Chandra Dash and another | A Mishra | 8327720036 | Anshuram.adv@gmail.com | 30.01.2023 | 30.01.2023 |
| | | | Ex.P-28/23 | Shriram Finance Company Limited –Vs- Dhiren Kumar Subudhi and another | A Mishra | 8327720036 | Anshuram.adv@gmail.com | 30.01.2023 | 30.01.2023 |
| | | | Ex.P-29/23 | Shriram Finance Company Limited –Vs- Debendra Kumar Mohanty and another | A Mishra | 8327720036 | Anshuram.adv@gmail.com | 30.01.2023 | 30.01.2023 |
| | | | Ex.P-30/23 | Shriram Finance Company Limited –Vs- Namita Swain and another | A Mishra | 8327720036 | Anshuram.adv@gmail.com | 30.01.2023 | 30.01.2023 |

Form 2**List of cases in which e-payment of Court fees was made during the month**

| Sr. No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of e-payment of Court Fees |
|---------|--|-----------|--------------------|--|---------------|----------------------|---------------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1 | Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar | Khurda | Nil | Nil | Nil | Nil | Nil |
| 2 | Sr. Civil Judge (Commercial Court), Cuttack | Cuttack | CS 526/ 2021 | OGB Vs. A.K Panda & others | D.Mohapatra | 30.11.2021 | 24.01.2023 |
| 3 | Sr. Civil Judge (Commercial Court), Berhampur | Ganjam | CS 23/20 22 | ICICI Bank Ltd. Vs Simanchala Mallick | Sri S.N Panda | 18.11.2022 | 07.01.2023 |
| | | | CS 26/20 22 | ICICI Bank Ltd.Vs Srikanta Patro | Sri S.N Panda | 18.11.2022 | 19.01.2023 |
| 4. | Sr. Civil Judge (Commercial Court), Sambalpur | Sambalpur | Nil | Nil | Nil | Nil | Nil |

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

| Sr. No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Electronic Service of Process |
|---------|---|-----------|--------------|---|------------|----------------------|---------------------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1 | Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar | Khurda | Nil | Nil | Nil | Nil | Nil |
| 2 | Sr. Civil Judge (Commercial Court), Cuttack | Cuttack | Exp.104/2015 | M/s UBV Infra Structure Limited vs. M/S Sepco-III, Electric power construction corporation & others | B.N Bhuyan | 08.04.2015 | 21.01.2023 |
| 3 | Sr. Civil Judge (Commercial Court), Berhampur | Ganjam | Nil | Nil | Nil | Nil | Nil |
| 4 | Sr. Civil Judge (Commercial Court), Sambalpur | Sambalpur | Nil | Nil | Nil | Nil | Nil |

Form 4**List of total no. of cases randomly allocated during the month**

| Sr. No. | Court | District | Court Name | Court No. | Case Type | Case Count (No. of cases randomly allocated) |
|---------|---|-----------|------------|-----------|-----------|--|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1 | Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar | Khurda | Nil | Nil | Nil | Nil |
| 2 | Sr. Civil Judge (Commercial Court), Cuttack | Cuttack | Nil | Nil | Nil | Nil |
| 3 | Sr. Civil Judge (Commercial Court), Berhampur | Ganjam | Nil | Nil | Nil | Nil |
| 4 | Sr. Civil Judge (Commercial Court), Sambalpur | Sambalpur | Nil | Nil | Nil | Nil |

Form 5

List of cases in which Case Management Hearing was held during the month

| Sr. No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Case Management Hearing |
|---------|--|----------|------------------|--|--|----------------------|---------------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1. | Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar | Khurda | Nil | Nil | Nil | Nil | Nil |
| 2 | Sr. Civil Judge (Commercial Court), Cuttack | Cuttack | CS(II) 11/2017 | State Bank of India vs. M/s. Usha Beshan Industries and anr. | J. Sahu vs. B. S. Panigrahi & associates | | 04.01.2023 |
| | | | CS(III) 383/2017 | M/s. Shriya Logistics vs. Aamogh Mining & Trading Pvt. Ltd. & another | P.K. Khuntia vs. B.K. Sahoo & associates | 01.12.2017 | 05.01.2023 |
| | | | CS(III) 400/2017 | Canara Bank, SME, Jagatpur Branch, Cuttack, vs. Sri Santanu Ku. Priyadarshi | S.K. Mohanty vs. None | 13.12.2017 | 06.01.2023 |
| | | | CS(III) 05/2022 | IDBI Bank Ltd. vs. Sanjay Ku. Sing & another | P.V. Balkrishna vs. None | 03.03.2022 | 06.01.2023 |
| | | | CS(III) 265/2015 | State Bank of India vs. Santosh Ku. Sahoo & another | M. Mohanty vs. None | 13.02.2015 | 06.01.2023 |
| | | | CS(III) 139/2022 | ICICI Bank Ltd. vs. Satyadeep Sahoo | B.B. Mishra vs. None | 17.08.2022 | 06.01.2023 |
| | | | CS(III) 857/2016 | Union Bank of India vs. M/s Vehicle Mart & anr. | R.C. Ojha vs. None | 22.01.2016 | 06.01.2023 |
| | | | CS(III) 50/2022 | ICICI Bank of India vs. Dr. Basant Ku. Jena | D. Mohapatra & associates vs. B.C. Das & associates | 30.04.2022 | 09.01.2023 |
| | | | CS (III) 18/2017 | M/s. L.G. Constructions vs. M/s. AB's Construction & others | G.M. Rath & associates vs. R.N. Mohapatra & associates | 07.02.2017 | 17.01.2023 |
| | | | CS(II) 02/2022 | Union Bank of India, O.S.B.C. Branch, Cuttack vs. Kashinath Biswal & another | R.C. Ojha vs. None | 26.07.2022 | 19.01.2023 |
| | | | CS(III) 68/2020 | Canara Bank, Nayabazar Branch vs. Ramesh Ch. Sahoo & another | B.Behera vs. None | 20.02.2020 | 24.01.2023 |
| | | | CS(III) 60/2022 | State Bank of India, Cuttack vs M/s Raghunath Jew Medicine Store & another | S. Sarangi vs. None | 18.05.2022 | 25.01.2023 |

| | | | | | | | |
|---|--|-----------|-------------|---|--|------------|------------|
| 3 | Sr. Civil Judge (Commercial Court), Berhampur | Ganjam | CS 151/2021 | Malati Pattnaik Vs Smt. Punam Das | B.K Polei Vs.Fakira Pattnaik | 19.03.2021 | 03.01.2023 |
| | | | CS 302/2020 | M/s Agrini Experts vs The Chairman Bisleri | Gopal Panda Vs Satish Panigrahi | 15.10.2020 | 04.01.2023 |
| | | | CS 303/2019 | SBI Vs. Asish Pradhan | Simanchala Panda Vs Maguni Polei | 01.10.2019 | 05.01.2023 |
| | | | CS 256/2022 | Summa real Media Ltd. Vs. Dandapani Pradhan | D.Praksh Acharya Vs Kapil Pattanaik | 05.07.2022 | 24.01.2023 |
| 4 | Sr. Civil Judge (Commercial Court), Sambalpur | Sambalpur | Nil | Nil | Nil | Nil | Nil |

Form 6

Contested commercial cases disposed during the month

| Sr. No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested / Settled) | Date of execution of decree | No. of days for execution of decree from date of decision | Act Section |
|---------|---|----------|-----------------------|--|---|----------------------|--|------------------|-------------------|---|-----------------------------|---|-------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) | (12) | (13) | (14) |
| 1 | Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar | Khurda | ARB P No-42 of 2020 | M/s Effwa Infra & Research Pvt. Ltd. Vrs M/S IDCOL Ferro chrome &Alloys Ltd. | Sri Suvashish Pattanayak vrs Sri Dinesh Panda | 14.09.2020 | Nil | 27.01.2023 | 975days | Dismissed on contest against the O.P | | | |
| | | | Exn. P No-14 of 2009 | M/s Metal Pressing Vrs.Union of India | Lalitendu Mishra vrs Sri Prasanna kumar Parhi,ASG of India | 30.03.2009 | Nil | 12.01.2023 | 4880days | Disposed of with Fully satisfaction | | | |
| | | | C.S No-1200 of 2016 | State Bank Of India vrs. Kalyani Subhadars hini Singh and others | Sri Bijaya Kumar Sahu Vrs.Sri F.C Das | 17.05.2016 | Nil | 07.01.2023 | 2345days | Decreed on contest against the defendants | | | |
| | | | Exn. P.No 465 of 2018 | Niranjan Jena vrs Chief Engineer ,CPWD | Sri J Mohapatra vrs Sri Debasis Tripathy,CG C,Gov. of India | 08.08.2018 | Nil | 04.01.2023 | 1735days | Disposed of with Fully Satisfaction | | | |
| | | | Exn. P.No 412 of 2017 | Sigma Data Tech vrs Union of India | Sri Saroj Kumar Mishra Vrs Debasis Tripathy,CG C ,Gov. of India | 06.11.2017 | Nil | 18.01.2023 | 2160days | Disposed of with fully satisfaction | | | |

Form 7
Summary of Commercial Cases during the month

| Sl. No. | Court | District | Total number of cases pending (on the 1 st day of the month) | Total number of cases instituted during the month | Total number of cases disposed during the month | Total number of cases pending at the end of the month | Remarks |
|--------------|---|-----------|---|---|---|---|---|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | |
| 1. | Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar | Khurda | 4655 | Instituted-69 <u>Received on transfer-28</u> Total-97 | 77 | 4675 | Commercial cases having pecuniary value of rupees more than 5 lakhs |
| 2. | Sr. Civil Judge (Commercial Court), Cuttack | Cuttack | 1403 | Instituted-58 <u>Received on transfer-01</u> Total-59 | 97 | 1365 | |
| 3. | Sr. Civil Judge (Commercial Court), Berhampur | Ganjam | 145 | Instituted -03 | 13 | 135 | |
| 4 | Sr. Civil Judge (Commercial Court), Sambalpur | Sambalpur | 315 | Instituted-03 <u>Received on transfer-01</u> Total-04 | 19 | 300 | |
| TOTAL | | | 6518 | 163 | 206 | 6475 | |